

- (3) Performance of Trunk Automatic Exchanges (TAXs) is monitored through regular returns detailing performance parameters.
- (4) Adequacy of circuits is watched regularly and augmentation issued wherever necessary.
- (5) Automatic Traffic Recording and Analysis Complex (AUTRAX) has been installed at four metropolitan centres for on-line monitoring and provision of performance reports on STD services.
- (6) The old penta conta type crossbar Trunk Automatic Exchanges (TAXs) are to be progressively replaced by Electronic Stored Programme Control TAXs.

#### Statement

*List of routes found below satisfactory limits :—*

1. Shillong-New Delhi
2. Bhubaneswar-New Delhi ITT
3. Calcutta-Bangalore
4. Bangalore-Hyderabad
5. Calcutta-New Delhi TAX (Agra)
6. Calcutta-Baroda
7. Patna-Kanpur
8. Patna-Arrah
9. Calcutta-SPC TAX Junctions-Hyderabad
10. Calcutta-Pune (Via Calcutta P.C. TAX)
11. Rourkela-Calcutta
12. Patna-New Delhi TAX (Ambala)
13. Bhopal-New Delhi (Point-to-Point)

14. Bhopal-Jabalpur (Via Indore TAX)
15. Bombay P.C. TAX-Coimbatore
16. New Delhi-Bombay
17. New Delhi-Calcutta
18. New Delhi-Shillong
19. New Delhi-Gauhati
20. New Delhi-Ahmedabad
21. New Delhi Bhubaneswar
22. Rohtak-New Delhi
23. New Delhi-Rohtak
24. New Delhi-Ambala
25. Ambala-New Delhi
26. New Delhi-Visakhapatnam
27. New Delhi-Bhopal
28. New Delhi-Hyderabad
29. Agra-Jaipur
30. Kota-New Delhi

#### Manufacture of Insecticides and Pesticides

1315. SHRI MADHAVRAO SCINDIA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number and details of letters of intent and licences issued for manufacture of insecticides and pesticides that have remained unutilised beyond the time fixed;

(b) the steps, if any, taken to cancel these letters of intent and licence; and

(c) the steps taken to augment production of the insecticides and pesticides to meet the country's requirements ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) and (b) Two statements I and II showing

details of letters of intent and industrial licences issued for manufacture of technical grade insecticides and pesticides which have not been implemented during the period of their initial validity, are attached.

Initial validity of letters of intent is for one year and that of industrial licences is for two years. Government, however, grants extension of time limit from time to time at the request of the party concerned after taking into account the progress in the implementation of the proposal and the genuineness of the reasons for the delay necessitating more time. In cases where the progress is found to be unsatisfactory, action is taken to cancel the letter of intent/ revoke the industrial licence, as the case may be.

Recently Government have cancelled/revoked six such letters of intent/industrial licences.

(c) With a view to augment production of technical grade insecticides and pesticides to meet the country's requirements, installed capacity has been increased from 70765 tonnes in 1979-80 to 95090 tonnes at present. In addition, the following capacities are under implementation through letters of intent and industrial licences :

Letters of Intent—12860 tonnes

Industrial Licences—5320 tonnes

## Statement—I

## Statement showing the Letters of Intent under Implementation for Manufacture of Pesticides

S. No.	Name of the Party and location	Item(s) of manufacture	Capacity	Remarks
1	2	3	4	5
1.	M/s. Southern Pesticides Corporation Ltd., Hyderabad (A.P. State)	B.H.C.	3300 TPA	Registration with Central Insecticides Board awaited.
2.	Rallis India Ltd., Bombay (Maharashtra)	Carbofuran	400 TPA	Foreign collaboration proposal is under consideration of Government.
3.	M/s. Devidayal (Sales) Pvt. Ltd., Bombay (Panchamaharaj, Gujarat)	Methyl Parathion	500 TPA	Legal opinion is being obtained.
4.	M/s. Hindustan Insecticides Ltd., New Delhi (Rasayani)	Carboxin Techni-cal	50 TPA	Technology is being scaled up.
5.	M/s. Pesticides India, Udaipur (Rajasthan)	Kitazine	200 TPA	Registration with Central Insecticides Board is awaited.
6.	M/s. National Rayon Corporation Ltd., Bombay (Maharashtra)	Ziram, Thiram, Ferbam, Zineb Maneb, Mancozeb	500 TPA 1000 TPA	Conversion into Industrial Licence is under consideration.

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1	2	3	4	5
7.	M/s. Crewe Chemicals Ltd., Bangalore (Bangalore, Karnataka)	Butachlor Simazine/Atrazine Diuzon Trifluralin	300 TPA 50 TPA 40 TPA 10 TPA	Registration with Central Insecticides Board is awaited.
8.	M/s. Motilal Pesticides, New Delhi (Mathura, UP)	Chlorpyrifos	100 TPA	—do—
9.	M/s. Atul Products Ltd., Atul, Distt. Bulsar (Gujarat)	Tetradifon	50 TPA	—do—
10.	M/s. Rallis India Ltd., Bombay (Ankaleshwar, Gujarat)	Atrazine and Sima- zine	50 TPA each	—do—
11.	M/s. Archana Pesticides Ltd., Calcutta	BHC 26% gamma	3000 TPA	Negotiating for obtaining technology.
12.	M/s. Hindustan Insecticides Ltd., New Delhi	Butachlor Technical	1000 TPA	Negotiating for technology.
13.	M/s. Sudarshan Chemicals Indus- tries, Poona	Ethepon	50 TPA	Data for registration with Central Insecfi- cides Board is being generated.
14.	M/s. Rallis India Ltd.	Phosalone Methamidophos Acephate	200 TPA 100 TPA 100 TPA	Registration with Central Insecticides Board is awaited.



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15.	M/s. Bharat Pulverising Mills Pvt. Ltd., Bombay (T h a n e, Maharashtra)	Cypermethrin & Permethrin	100 TPA	Conversion into Industrial Licence under consideration.
16.	M/s. May & Baker (I) Ltd., Bombay	Isoproturon	400 TPA	—do—
17.	M/s. Vardhan Ltd., Calcutta (Bhrauch in Gujarat)	Monoorotophos	150 TPA	Technology is being tied up from Regional Research Laboratory, Hyderabad.
18.	M/s. Sudarshan Chemical Industries Ltd., Pune	Atrazine and Simazine	50 TPA each	Data for registration with Central Insecticides Board is being generated.
19.	M/s. National Organic Chemical Industries Ltd., Bombay (Maharashtra)	Cypermethrin	100 TPA	Conversion into industrial Licence is under consideration.
20.	M/s. Alkali & Chemical Corporation of India Ltd., Calcutta	Permethrin and Cypermethrin	100 TPA	—do—
21.	M/s. Rallis India Ltd., Bombay (Backward area in Punjab)	Fenvalerate	100 TPA	—do—
22.	M/s. BASF India Ltd., Bombay (Maharashtra)	Cypermethrin	40 TPA	Registration with Central Insecticides Board is awaited.
23.	M/s. Decachem Ltd., Sbrri S. James Fredrick Madras (Backward area in UP)	Decamethrin	20 TPA	—do—

## Statement—II

Statement showing Details of Industrial Licences which are under Implementation

S. No.	Name & Address of the party and location	Description of items/licensed	capacity	Remarks
1	2	3	4	5
1.	M/s. Union Carbide Indian Ltd., New Delhi (Bhopal-M.P.)	*Carbaryl (MIC based)	5000 TPA	Capacity for Alpha Naphthol is yet to be made operative.
2.	M/s. Hindustan Insecticides Ltd., New Delhi (Alwayc, Kerala)	Endosulfan	1600 TPA	Project has been completed mechanically. Process problems are being sorted out.
3.	M/s. Shaw Wallace & Company Ltd., Calcutta-1 (Haldia, West-Bengal)	Dimethoate Fenitrothion Ethion	150 TPA 300 TPA 100 TPA	Ethion and Dimethoate production has been started. For Fenitrothion technology is being developed.
4.	M/s. Sudarshan Chemical Industries Ltd., Poona (Roha, Distt. Kolaba)	Monocrotophos Phosphamidon Diazinon Quinalphos Trimethyl Phosphite	150 TPA 200 TPA 50 TPA 200 TPA 270 TPA	Production of all the products except Trimethyl Phosphite has started. Deletion of Trimethyl Phosphite is under consideration.

1	2	3	4	5
5.	M/s. Oriental Speciality Chemicals Ltd., Bombay	Quinalphos	100 TPA	Financial assistance from financial institutions is being sorted out.
6.	M/s. Indo Beroline Ind. Ltd., Bombay (Maharashtra)	Quinalphos	100 TPA	—do—
7.	M/s. Shaw Wallace & Co. Ltd. Calcutta, W. Bengal (Haldia, W. Bengal)	Malathion	300 TPA	They expect to start production by the end of 1984.

\*Capacity for Carbaryl is installed and operative but capacity for the intermediate Alpha Naphthol is still to be made operative.